

Form 1**List of cases e-filed during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
	Dharmapuri.								
6	Principal District Court, Dindigul	Dindigul	NIL	NIL	NIL	NIL	NIL	NIL	NIL
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	III Additional District Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 1**List of cases e-filed during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	The Mahila Court	Pudukottai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	The Principal Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 1**List of cases e-filed during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**DECEMBER 2020
SUBORDINATE COURTS**

Form 2

List of cases in which e-payment of Court fees was made during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 8/2020	M/s. Agrocrops Exim Limited, Rep. by its Sales Manager, Mr. A. Prabakaran, No.45, Armenian Street, SM Plaza, Room No.1, 1st Floor, Chennai – 600 001. --- Plaintiff -VS- M/s. Royal Sundaram General Insurance Co. Limited, Sundaram Towers, No.46, Whites Road, Royapettah, Chennai – 600 014. --- Defendant	S. Vasudevan (Plaintiff)	9840340123	--
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	NIL	NIL	NIL	NIL	NIL
7	Principal District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	II Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court,Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court,Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	NIL	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL
15	District Court Udhagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Mahila Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Principal Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Additional Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Additional District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Aranthangi	Pudukottai	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions	Sivagangai	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	Court						
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal Subordinate Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL	NIL

**DECEMBER 2020
SUBORDINATE COURTS**

Form 3

List of cases in which Electronic Service of Process has taken place during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 8/2020	M/s. Agrocrops Exim Limited, Rep. by its Sales Manager, Mr. A. Prabakaran, No.45, Armenian Street, SM Plaza, Room No.1, 1st Floor, Chennai – 600 001. --- Plaintiff -VS- M/s. Royal Sundaram General Insurance Co. Limited, Sundaram Towers, No.46, Whites Road, Royapettah, Chennai – 600 014. --- Defendant	S. Vasudevan (Plaintiff)	9840340123	--
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	NIL	NIL	NIL	NIL	NIL
7	Principal District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
	I Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court,Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court,Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	NIL	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL
15	District Court Udhagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Mahila Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Principal Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Additional Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Additional District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Aranthangi	Pudukottai	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal Subordinate Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL	NIL

**DECEMBER 2020
SUBORDINATE COURTS**

Form 4

List of total no. of cases randomly allocated during the month of December 2020

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	Principal Judge's Court is designated to deal with the cases under Commercial Original Suit	NIL	COS	NIL
3	Prl. District Court, CBE.	Coimbatore	Principal District & Sessions Court, Coimbatore	NIL	Original Suit	7
	I Addl. District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	Principal District and Sessions Court, Cuddalore	NIL	COS	4
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	NIL	NIL	NIL	NIL
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL
	II Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL
	III Additional District Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of December 2020**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL
8	Principal District Court,Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	Principal District Court	1	OS	15
10	Principal District Court	Karur	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month of December 2020

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL
	The Mahila Court	Pudukottai	NIL	NIL	NIL	NIL
	The Principal Sub Court	Pudukottai	NIL	NIL	NIL	NIL
	The Additional Sub Court	Pudukottai	NIL	NIL	NIL	NIL
	The Additional District Court	Pudukottai	NIL	NIL	NIL	NIL
	The Sub Court, Aranthangi	Pudukottai	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	Principal District Court, Salem.		COS	7
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of December 2020**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	OS	18
26	Principal Subordinate Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of December 2020**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
33	PDJ	Puducherry	NIL	NIL	NIL	NIL

**DECEMBER 2020
SUBORDINATE COURTS**

Form 5

List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 7/20	Haja Mohideen -- Plaintiff S.V. Thangaraj -- Defendant	Mr. K. Harishankar (Plaintiff) Mr. V. Deenadayalan (Defendant)	13.10.2020	21.12.2020
			COS 6/20	Punjab National Bank Erstwhile Oriental Bank of Commerce, No.769, Ground Floor, Spencer Plaza, Anna Salai, Chennai – 600 002. Represented by its Power of Attorney Agent, Assistant Manager, Mr. S. Dhayalan --- Plaintiff vs 1. M/s. General Engineering Components, Represented by its Proprietor, Mrs. N. Kavitha, No.101/D-2, Vanniyar Street, Padi, Chennai – 600 050. 2. N. Kavitha, Propreitor, M/s. General Engineering Components, No.4497, TNHB, Ayyappakkam, Chennai – 600 077. ---Defendant	M/s. Anand Jain (Plaintiff)	06.10.2020	23.12.2020
			COS 1/20	1. M/s. Larsen & Toubro Ltd, Gujarat 2. United India Insurance Company Ltd, Mumbai Plaintiffs --VS-- NTC Logistics India (Pvt) Ltd, Chennai Defendant	M/s Ashok Rajaraman M/s. Andrew Vivek	04.12.2019	16.12.2020
			COS 1/19	Bramananth Subramanian, Rep. by his Specific Power of Attorney, Mr. Chidambra. Plaintiff -VS- S.A. Chandrasekaran, Proprietor of M/s. Green Signal Defendant	AL. Gandhimathi	04.12.2019	09.12.2020
			COS 4/20	M/s. CLN Cinemas, Rep. by its Proprietor, Mr. Praveen Prasad, No.15/8,	M/s. V.P. Raman M.S. Seshadri	26.08.2020	06.11.2020

Form 5

List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Dhanappa Mudalai Street, Madurai – 625 001. -- Plaintiff -VS- 1. M/s. JSK Film Corporation, Rep. by Authorized signatory, JSK. Satish Kumar 2. Qube Cinema Technologies, 42, Dr. Ranga Road, Bhaskarapuram, Mylapore, Chennai – 600 004. -- Defendant			
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl. District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 1/2019	Shree Kumarasamy poly Chem Rep by its GM, M.Arul selvam vs Vibrant Laminate pvt.Ltd and others	P.Baskar	25.11.2019	14.12.2020, 01.02.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 2/2019	SPDS .Kumar vs D.Karthikeyan	P.Baskar	12.12.2019	09.12.2020& 06.01.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 3/2020	M/S Harini traders vs Skyline Impex	P.Baskar	23.09.2020	14.12.2020, 08.01.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 4/2020	S.P.D.S.Kumaresh vs Lakshmi	P.Baskar	02.11.2020	02.12.2020, 28.01.2021
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul.	Dindigul.	AROP.No. 103/2018	Muthappa Goundar vs District Collector, Dindigul.	S.Harihara Ramachandiran	05.10.2018	18.01.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 111/2018	Shanthi Vs District Collector, Dindigul.	S.Harihara Ramachandiran	30.10.2018	18.01.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No.	Mani and 2 others Vs District Collector,	M.Ramalingam	12.12.2018	18.01.2021

Form 5

List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Dindigul.		129/2018	Dindigul.			
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 136/2018	Arayammal Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	18.01.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 137/2018	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	18.01.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 138/2018	Shanmugavel Vs District Collector, Dindigul.	V.Arumugam	21.12.2018	18.01.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 99/2019	Palanichamy Vs District Collector, Dindigul.	V.Palanichamy	18.07.2019	18.01.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 109/2019	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	29.01.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 110/2019	Nachimuthu Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	29.01.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 46/2020	Thirumalaichamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	29.01.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 47/2020	Karuppusamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	29.01.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 48/2020	Murugesan Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	29.01.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 55/2020	Sabapathi Vs District Collector, Dindigul.	P.Mahendiran	14.08.2020	29.01.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 56/2020	Selvaraj Vs District Collector, Dindigul.	P.Mahendiran	14.08.2020	29.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.49/2015	Samiyappa Gounter Vs The Superintendent engineer & 2 others	S.M.Loganathan	07.07.2015	23.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.50/2015	Samiyappa Gounter Vs The Superintendent engineer & 2 others	S.M.Loganathan	16.02.2015	23.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.58/2018	Fathima Beevi Vs M/s Sura Leathers	S.Krishnakumar	09.03.2018	06.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.73/2018	Saleem Raja Vs M/s Sura Leathers	S.Krishnakumar	09.04.2018	18.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.247/2018	Hindu Nadar Uravin Murai & Others Vs The Commissioner Hindu Religious Charitable endowment, Chennai.	P.S.Nirmalkumar	20.12.2018	04.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.86/2020	M/s. Sivaraj Spinning Mills Pvt., Ltd., Vs M/s Sri Dhanalakshmi Enterprises	T.Manikandan	02.07.2020	23.02.2021
	Principal District Court,	Dindigul.	O.S.	Canara Bank Batlagundu Branch Vs	S.Krishnakumar	18.08.2020	21.01.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Dindigul.		131/2020	1.Selvameena 2.Thangapandian			
	Principal District Court, Dindigul.	Dindigul.	O.S. 139/2020	Canara Bank Batlagundu Branch Vs Muneeswarar Sirpi magaleer self help group	S.Krishnakumar	25.08.2020	01.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 153/2020	Canara Bank Dindigul Branch Vs 1.Shri Krishna General Stores 2.Kanagavalli	A.S.Ratha Krishnan	09.09.2020	01.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 156/2020	Canara Bank SME Branch Dindigul Vs 1.Chiristy 2.Jayarani	V.S.Gandhimathi Nathan	08.09.2020	01.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 159/2020	Canara Bank Batlagundu Branch Vs 1.Raman @ GopalaKrishnan 2.Ravi	S.Krishnakumar	08.09.2020	19.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.161/2020	Canara Bank, Nehruji Nagar Branch, Dindigul Vs Lourdu Boss	V.S.Gandhimathi Nathan	08.09.2020	21.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.181/2020	Canara Bank, Batlagundu Branch Vs Pitchaimani @another	S.Krishnakumar	17.09.2020	07.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 196/2020	Canara Bank, Batlagundu Branch Vs Ashok Kumar and another	N.Arumugam	28.09.2020	18.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.197/2020	Canara Bank, Batlagundu Branch Vs Hithayathullah and another	S.Krishnakumar	28.09.2020	01.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.199/2020	Bank of India Vs M.Karthick Kumar	A.S.Radha Krishnan	01.10.2020	08.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.201/2020	Canara Bank Vs Selvam and another	S.Krishnakumar	01.10.2020	19.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.203/2020	Canara Bank Vs Vijaya	S.Krishnakumar	01.10.2020	12.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.205/2020	Canara Bank Vs Ramakrishnan and another	S.Krishnakumar	01.10.2020	12.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.206/2020	Canara Bank Vs Sathik Batcha and another	S.Krishnakumar	05.10.2020	13.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.207/2020	Canara Bank Vs Kumaresan and another	S.Krishnakumar	05.10.2020	13.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.208/2020	Canara Bank Vs Vaigai Magalir Self Help Group through its president Tmt.B.Thangam and another	S.Krishnakumar	05.10.2020	08.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.209/2020	Indian Bank Vs Rainbow Aangal self help group through its Animator T.Chandrasekar and another	V.S.Gandhi Mathinathan	05.10.2020	16.02.2021
	Principal District Court,	Dindigul.	O.S.211/2020	Indian Overseas Bank Vs M/s.Amman	D.C.Centhil	06.10.2020	22.02.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Dindigul.			Agri clinic represented through its proprietor I.Singadurai			
	Principal District Court, Dindigul.	Dindigul.	O.S.214/2020	Canara Bank Vs Syed Abuthaheer and another	S.Krishnakumar	07.10.2020	05.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.217/2020	Canara Bank Vs Kavitha and another	S.Krishnakumar	07.10.2020	19.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.219/2020	Canara Bank Vs M/s.S.P.Grawals represented by its proprietor P.Ashokkumar and another	S.Krishnakumar	07.10.2020	19.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.221/2020	Canara Bank Vs E.Poonkothai and another	S.Krishnakumar	07.10.2020	24.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.222/2020	Canara Bank Vs Kavimalar Magalir Mandram Represented by its Animator R.Muthulakshmi and another	S.Krishnakumar	07.10.2020	20.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.225/2020	State Bank of Indian Vs N.Gobikrishnan	G.Ilampooranan	08.10.2020	02.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.227/2020	Canara Bank Vs Arockia Ananda Kulandaisamy	S.Krishnakumar	08.10.2020	02.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.231/2020	Canara Bank Vs Sakthi Mariyamman Magalir Sangam through its President Jeyanthi and another	S.Krishnakumar	13.10.2020	05.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.238/2020	Indian Overseas Bank Vs G,Ganesan and another	S.Krishnakumar	15.10.2020	06.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 247/2020	Canara Bank, Batlagundu Branch Vs Amaladevi @another	S.Krishnakumar	02.11.2020	07.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 248/2020	Canara Bank, Batlagundu Branch Vs Sakayaraj @another	S.Krishnakumar	02.11.2020	08.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 249/2020	Indian Overseas Bank, Dindigul Branch Vs Ramanathan @another	S.Krishnakumar	03.11.2020	08.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 251/2020	Canara Bank, Batlagundu Branch Vs Amutha	S.Krishnakumar	05.11.2020	08.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 256/2020	Union Bank, Meddupatti Branch Vs Ayyappan	A.S.Radha Krishnan	06.11.2020	11.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 259/2020	Canara Bank, Batlagundu Branch Vs Amutha	V.S.Gandhi Mathinathan	07.11.2020	12.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 277/2020	M/s.Malayaan integrated Builders, Partnership firm thorough its Partner A.M.Arumugam Vs Institute of	N.Sivakumar	19.11.2020	25.01.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Management Technology, Hyderabad through its President and others			
	Principal District Court, Dindigul.	Dindigul.	O.S 286/2020	Canara Bank, Batlagundu Branch Vs Meenakshi Sripi Self Help Group	S.Krishnakumar	20.11.2020	27.01.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 292/2020	Canara Bank, Dindigul Branch Vs Selvi @another	D.C.Centhil	21.11.2020	02.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 293/2020	Union Bank, Medduppatti Branch Vs Varadharaj	A.S.Radha Krishnan	21.11.2020	02.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 296/2020	State Bank of India, Nilakottai Branch Vs Saravanan	G.Ilampooranan	23.11.2020	03.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 297/2020	State Bank of India, Nilakottai Branch Vs Mariyappan	G.Ilampooranan	23.11.2020	03.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 298/2020	State Bank of India, Nilakottai Branch Vs Saravanan	G.Ilampooranan	23.11.2020	03.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 301/2020	Canara Bank, Batlagundu Branch Vs M/s Anitha Textiles through its Proprietor Ramesh, Ahamed Tajeeen and others	S.Krishnakumar	23.11.2020	04.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 300/2020	Canara Bank, Batlagundu Branch Vs M/s Anitha Textiles through its Proprietor Ramesh, Ahamed Tajeeen and others	S.Krishnakumar	23.11.2020	04.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 328/2020	Canara Bank Main Branch Vs Karthikeyan	G.Ilampooranan	14.12.2020	10.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 329/2020	Canara Bank Main Branch Vs Murugesan	G.Ilampooranan	14.12.2020	10.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 337/2020	Canara Bank Batlagundu Branch Vs Niraimathi Magalir Mandram through its President Selvi and another	S.Krishnakumar	16.12.2020	11.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 338/2020	Canara Bank Batlagundu Branch Vs Sigaram Magalir Mandram through its President Palaniyammali and another	S.Krishnakumar	16.12.2020	11.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 347/2020	Canara Bank Sendurai Branch Vs Sankaran and another	V.S.Gandhi Mathinathan	22.12.2020	15.02.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 351/2020	Canara Bank Sendurai Branch Vs Karthikeyan and another	V.S.Gandhi Mathinathan	23.12.2020	15.02.2021
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	I Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court,Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court,Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	03/2018	Alaska Export USA Inc., Illinois, United State of America, rep. by its Vice President, Dr.Veerasingu Bommasamy, Illinois. .. Plaintiff Vs "1. M/s. Alaska Exports, rep. by its Managing partner, Karur. 2. J.M.Ramalingam 3. S.Thirunavakarasu .. Defendants"	N.Thirumoorthy/E.K.Kumaresan	10.10.2018	03.12.2020 08.12.2020 14.12.2020 21.12.2020
	Principal District Court	Karur	01/2019	M/s. Master Linens INC., a partnership firm, represented by Manager cum Power of Attorney M.Kumaravel .. Plaintiff Vs M/s. SANECO SAS., a Limited Liability Company by shares, incorporated under the laws of France, rep by its General Director, Mr.Benoit Dalle and President Ms.Alix Pollet .. Defendant	K.Suresh/N.Kumaresan	27.04.2019	07.12.2020
	Principal District Court	Karur	01/2020	Thirunavukarasu Proprietor M/s. Best Blue metals, Aravakurichi ... Plaintiff Vs "Ponnusamy,	K.Ramesh/A.Prabakaran	22.01.2020	18.12.2020

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Proprietor M/s. MSP Readymix Concrete, Namakkal. ... Defendant"			
	Principal District Court	Karur	02/2020	M/s. Shobika Impex Private Ltd., Karur rep. by its Managing Director M.Sivasamy .. Plaintiff Vs "1. M/s. Real Relief Health Aps, rep. by its Director, Esbjergvej, 6000 Kolding, Denmark. 2. M/s. Sun Pack Company Limited, rep by its General Manager, Changzhou, Jiangu, China. .. Defendants"	R.Anbaiya	25.06.2020	08.12.2020 18.12.2020
	Principal District Court	Karur	03/2020	M/s. Pon Vinayaga Blue Metals, rep. by its partner Ponnusamy, S/o Subbarayan, having business office at S.F. No. 434/4, Karudaiyampalayam Village and post, Aravakurichi Taluk, Karur District. Plaintiff Vs Ponnusamy S\o. Marappa Gounder, Proprietor of M/s. MSP Readymix Concrete, No. 85-J, MSP Building Salem Road, Namakkal.Defendant	K.Ramesh	26.11.2020	23.12.2020
11	Principal District Court, Krishnagiri	Krishnagiri	SFCOP 111/2011	M/s. Tamil Nadu Industrial Investment Corporation Ltd. Dharmapuri. /VS/ 1. M/s. Lakshmi Bakeries, 2. Thiru. G. Argunan, Krishnagiri. 3. Tmt. A. Tamilarasi, Krishnagiri. 4. Secretary Krishnagiri Co-op Housing Society, Co-operative colony, Krishnagiri	Tr. A. R. Chakrapani Vs. Nil	19.11.2011	08.01.2021
	Principal District Court, Krishnagiri	Krishnagiri	O.S. 60/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. M/s. Boys Xerox, Krishnagiri. 2. K. Suresh.	Tr. K. Velayudam Vs. Nil	24.02.2020	08.01.2021
	Principal District Court, Krishnagiri	Krishnagiri	O.S. 62/2020	Bank of Baroda, Krishnagiri Branch /Vs/	Tr. K. Velayudam Vs.	24.02.2020	08.01.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				1. K. Santhi 2. N. Jayapal Krishnagiri	Nil		
	Additional District Court, Krishnagiri	Krishnagiri	O.S. 65/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. M/S. Boys Stickers & Arts, Rep. By its prop. K. Suresh 2. K. Suresh 3. P. Suresh Kumar Periyaswamy	Tr. K. Velayudam Vs. Nil	24.02.2020	07.01.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 40/2014	M/s.Rathna Packaging India (P) Ltd, Rep.by S.Arumugam //vs// M/S.Rajaram Flour Mill (P) Ltd, rep.by M.D. G.Balasubramaniam	Mr.M.Rajendran /Vs/ Mr.K.Nanjegowdu	16.04.2014	08.01.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No 07/2017	M/s.Harita Seating Systems Ltd, Belagondapalli, Hosur Rep.by Senion Executive Mr.Nagina Singh //VS/ / M/s.Jaico Automobile Engineering Co.Pvt, Ltd, rep.by M.D., Mr.Bupinder Singh Chandha, Bangalore and 4 others	Mr.N.S.Vidhya Baskar /VS/ Mr.K.N.Chakradhar	27.01.2017	09.02.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 56/2017	M/s.Global Actives Pvt., Ltd., Rep.by its Chief financial officer M.S.Chandra Narayana now Rep.by Director Mr.Satish Hebbar / /Vs// 1.M/s.Techpro Systems Ltd, Chennai, Rep.by its Managing Director 2. M/s.NTPC Ltd, New Delhi Pakri Barwadhih Coal Mining Project, Jharkhand Rep.by it Managing Director 3. M/s. NTPC Ltd, (A Govt.of India	Tr.P.Vijayaragavan Vs. Nil	12.04.2017	21.01.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Enterprise), Coal mining projects, Hazaribag duly rep.by its Agm, Mr.Gautam Sen			
	Additional District Court, Hosur	Krishnagiri	O.S.No. 117/2017	1. M/s.TVS Motor Compay Ltd, Haritha, Hosur rep.by power of attorney agent M/s United India Insurance Co., Ltd, rep.by Senior Divisional Manager Hosur 2. M/s.United India Insurance Co., Ltd, Divisional Office, Hosur Rep.by Senior Divisional Manager. //Vs// M/s Khaitan Logistics Pvt, Ltd, A-37, RIICO, Industrial Area, Kukas, NH-8, Jaipur	Mr.M.Jayakumar /VS/ Mrs.T.Aabeetha	10.11.2017	13.01.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 65/2018	Express Service Stations, Rep.by its Working Partner M.Suresh //Vs// Viswas concrete products Private Limited Rep. Its Managing Director.B.R.Vishwas And Other	Mr.K.Krishna /Vs/ Sri.ArunBhat	17.05.2018	20.01.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 133/2018	Bio Safe Solutions, Hosur rep.by its Prop. P.Srinivasan /VS/ M/S.Faively Transport Rail Techonologies Indian Limited, Hosur Rep.by its General Manager	Mr.S.Raja Mahendra /Vs/ Mr.T.Vijay	04.09.2018	13.01.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 167/2018	M/s Endeka Ceramics Pvt Ltd., Rep.by Acconts Manager Mr.Shenbaga vinayagam //VS// M/s. Umbeto Ceramics International Pvt, Ltd., Mr.Vinay Kumbhat (Chief	Mr.S.Balaji /VS/ Mr.E.Arunan	22.10.2018	21.01.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				financial Officer)			
	Additional District Court, Hosur	Krishnagiri	O.S.No. 175/2018	Canara Bank, SME Hosur Branch, Rep.by its Senior Manager //VS// 1. Sri Balaji Printers, Rep.by its Prop. J.P.Santhosh, 2.Mr.J.P.Santhosh, Prop.of Sri Balaji Printers	Mr.K.Velayudham, /VS/ Mr.A.Sathiya Narayanan	08.11.2018	28.01.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 194/2018	R.Subramani //VS// 1. N.Venkatasamy, 2. V.Venkatesh, 3. V.Vinay	Mr.P.Karthekeyan /Vs/ Mr.M.S.Tamilnathan	01.12.2018	06.01.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 196/2018	M/s Venkraft Paper Mills Pvt. Ltd., Rep.by Its SPA, Praksh //VS// 1. Hemarani, 2. Minor. Roopashri, 3. Minor Chethan Minor Rep.by N.F Mother D1 Hemarani	Mr.C.Karthick /VS/ Mrs.Shobha	03.12.2018	29.01.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 109/2019	State Bank of India, Tank Street Branch, Hosur Rep.by Its Manager //VS// 1. M/s.Vinayaka Business Co.op rep.by its prop.Akila, 2. Mrs.Akila	Mr.S.Raj Vivekanand /VS/ Nil	07.06.2019	29.01.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 113/2019	State Bank of India, Tank Street Branch, Hsour rep.by Its Branch Manager //VS//	Mr.S.Raj Vivekanand /VS/ Nil	10.06.2019	18.01.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				1. M/s.Vinayaka concrete Products, rep.by its Prop. S.Aditya 2. S.Aditya			
	Additional District Court, Hosur	Krishnagiri	O.S.No 135/2019	M/s.Copral Insulated Conductors (P) Ltd, rep.by it Manager Thiru.N.Arumugam //VS// 1. Stanislaus Prabhakaran, 2. Suzan Zenitha 3. M/s.Annai Auto Accessories.	Mrs.T.Aabeetha /VS/ J.K.Jayaseelan	19.06.2019	08.01.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 173/2019	M/s.Poornimkumar, Concrete Product, Rep.by its Prop. Meenakshi / /VS// 1. M/s. AB Rock Products Rep.by its prartners Anitha Nandha Kumar and Baghya Kumar, 2. Anitha Nandha Kumar, 3. Baghya Kumar	Mrs.R.Kokila /VS/ Mr.M.S. Tamilnathan	06.08.2019	18.01.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 183/2019	M/s.MAA Silk Ltd, Gawhati, Rep.by its Managing Director, Sailendra Kumar Bajoria, //VS// M/s S.K.Signature, Mumbai, Rep.by its Partner, Sagar Khanna	Mr.G.T.Karunagaran /VS/ Mr.P.Jayaseelan	26.08.2019	29.01.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 185/2019	M/s.ION Exchange (India) Ltd, Rep.by Mr.Madhava Rao //VS// M/s.OCB Engineers, Rep.by Mr.Chandrasekar Ogale	Mr.D.Jayapraksh /VS/ Nil	27.08.2019	03.02.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 187/2019	M/s.ION Exchange (India) Ltd, Rep.by Mr.Madhava Rao (Divisional Manager Finance)	Mr.D.Jayapraksh /VS/	27.08.2019	21.01.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				//VS// M/s.OCB Engineers, Rep.by Mr.Chandrasekar Ogale	Exparte		
	Additional District Court, Hosur	Krishnagiri	OS.No 222/2019	M/s.Neocol represented by its partner A.M.Sarathkumar, //Vs.// Nadesan S/o. Sampath Mooranapalli	V.V.Venkateshan //Vs.// D.Thirunaukarasu	26.09.2019	07.01.2021
	Additional District Court, Hosur	Krishnagiri	OS.No 228/2019	State bank of Inida, Represented by it manager RASMECC its SARC stressed asset resolution center Sri vari building sipcot hosur //Vs.// 1.M/s. Priasana Thimmarayasamy 2.G.Ramareddy 3.Anusuya	Tr.S.Rajvivekanand //Vs.// M.Venkataramareddy	30.09.2019	06.01.2021
	Additional District Court, Hosur	Krishnagiri	OS.No 230/2019	M/s. Sri Vinayaga Engineering Represented by Proprietor M.Govindaraj S/o. Muniyappan Sipcot hosur //Vs.// 1. M.S. Rasandik auto components pvt.ltd by its M.D.Rajivu kapoor, 2.Gowtham Bhattacharya, New delhi 3. Krishnan Unit -2 Head Nanjagud, Mysore	R.Parathasarathi //Vs.// N.S.Vidhaya baskar	03.10.2019	11.02.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 237/2019	M/s.Ahya EXIM Rep. by its sole Propretior Kalivani //Vs.// 1.M/s.Sri Saravana Electronics Rep. by its Propretior Madhiyan 2.M/s. Sri Saravana TV Home Rep by its Propretior Palaniyammal	Tr.K.Baskar //Vs.// T.Shankar	17.10.2019	27.01.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Additional District Court, Hosur	Krishnagiri	OS.No. 241/2019	Bank of Baroda, Branch at Hosur by its Senior Manager, Mrs. Anitha, Hosur //Vs.// Alcot wires Rep. by its Proprieteor 1.P.Velmurgan 2.P.Velmurugan S/o. Pichaimuth, Hosur	Tr.K.Velayutham //Vs.// A.Sathiyarayanan	22.10.2019	21.01.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 295/2019	State Bank of Inida, Mookanandapalli Branch by its Manager (SARC) Sipcot Hosur //Vs.// Body Solid fitness center Gym, Rep. by it Proprietor 1.Siva basavaraj 2.Siva Basavaraj S/o. Basavaraj, Arasanatty	Mr.S.Raj Vivekanand /VS/ Nil	12.012.2019	08.01.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 300/2019	Bank of Baroda its by Properitor Mr.arun Kumar S/o. Narayana //Vs.// M/s.Vimose Technologies Rep.by its Prop. S.Sreevidhya having business ARRS Silk, Hosur	Tr. K. Velayudam Vs. Nil	19.12.2019	02.02.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 16/2020	Syndicate Bank having it branch office sipcopt Phase-II by its branch manager Ravi //Vs.// MYCAB, Rep. by its Proprietor 1.Balraj, Railway station Hosur 2.Balraj, S/o. Jayaraman, Periyar Nager Eas, Hosur	Tr. K. Velayudam Vs. Nil	27.01.2020	29.01.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 17/2020	Syndicate Bank having it branch office Sipcot Phase-II by its Branch Manager Ravi	Tr. K. Velayudam Vs.	27.01.2020	04.02.2021

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Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				//Vs.// L. Perumal, S/o. Lashmanan, Santhi Nagar, Hosur	Nil		
	Additional District Court, Hosur	Krishnagiri	OS.No. 19/2020	Corporation Bank by its branch at Yesodha Mahal, Hosur by its Chief Manager G.K.Murugan //Vs.// 1. Samana @ Munusamy, S/o. Munusamy @ Buddappa 2. Nandhish S/o. Samana @ Munusamy 3.S.Munjula D/o. Samana @ Munusamy, W/o. Suresh 4.Chowdeshwari, D/o. Samana @ munusamy 5.Shilpa D/o. Samana @ Munusamy 6. Jagadesh S/o. Samana @ Munusamy 7.Minor.Eswari, D/o. Samana @ Munusamy	Tr. K. Velayudam Vs. Nil	29.01.2020	15.02.2021
	Additional District Court, Hosur	Krishnagiri	OS.No 52/2020	Bank of India having its Head Office at Mumbai and also having Branch at Hosur Rep. by its Chife Manager Keshor Kumar //Vs.// ENIMA PUT AERO SPECE Rep. by it Proprietor 1.M.Manigandan 2. Manigandan, S/o. Madhan, Keel kuppam, Pochampalli	Tr. K. Velayudam Vs. Nil	13.02.2020	25.01.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 64/2020	Bank of Baroda having its Head Office Rep. by its chief Manager Mr.Anit Kumar singh S/o.Late.Chandstaka prasad singh R.K.G op. Traffic polic station Bangalore, Bypass road hosur. //Vs.//	Tr. K. Velayudam Vs. Nil	24.02.2020	08.01.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				M/S.Balaji silks Turisting works, by it Proprietor 1.Mrs.Kalavathi, 2.Mrs.Kalavathi W/o.Ragupathi, Therpetti road, Denkanikottai, Krishnagiri			
	Additional District Court, Hosur	Krishnagiri	OS.No 68/2020	M/S. Swathi Alloy Steels Rep. by its Managing Partner Mr. Lokesh Sagtani //Vs.// Mr. R.Manjunath, S/o. Ramesh, Sipcot Housing colony, Hosur	Tr.K.Ananada Kumar Vs. Nil	25.02.2020	05.01.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 71/2020	Syndicate Bank having its Branch Office at sipcot Phase-II Mr.Ravi S/o. Thammaiah //Vs.// 1.M/s.sudhakar Enterperiser, by its Proprietor T.Sudhakar, Ganapathi Nagar, Hosur 2.T.Sudhakar S/o.Thiyagarajan, Meenachi nagar, Chithanapalli, Hosur	Tr. K. Velayudam Vs. Nil	27.02.2020	05.01.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 72/2020	Syndicate Bank having its Branch Office at Sipcot Phase-II, Branch Hosur, Rep.by its Branch Manager M.Ravi, S/o.Thammaiah //Vs.// 1.M/s. ASM Travels Rep. by it Proprietor V.Madesh 2.V.Madesh, S/o.Venkatesh Thorapalli Agraharam vill, Hosur	Tr. K. Velayudam Vs. Nil	27.02.2020	05.01.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 73/2020	Synadicate Bank having its branch office at Sipcot Phase-II, Rep. by its Branch Manager, Mr.Ravi, S/o. Thimmaiah //Vs.// 1.M/s.Revathi Travels Rep. by it Proprietor B.Anusuya Bai, Bedrapalli,	Tr. K. Velayudam Vs. Nil	27.02.2020	11.01.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Sipcot Post, Hosur. 2.B.Anusuya Bai, W/o. Balaji Sigh, Bedarapalli, Zuzuwadi, Hosur.			
	Additional District Court, Hosur	Krishnagiri	OS.No. 91/2020	M/s.GLOBAL CALCIUM Pvt. Ltd., Rep. by its Deputy General Manager, S.R.Muni Rao S/o. Late.Rama Rao,Sipcot Industrial company, Hosur //Vs.// 1.M/s.ALMAS Technologies Pvt.Ltd Rep. by its Proprietor Mr.Sudan singh. 2.Mr.Sudan Singh, M/s.ACMAS Technologies Pvt.Ltd, having its registered office at kundli, Sonpet, Hariyana.	Mt.T.Shankar Vs. Nil	09.03.2020	08.01.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 94/2020	M/s. Barger paists India ltd represented by its Authroised Mr.T.Srinivasan having Sipcot, Hosur. //Vs.// M/s. SHREE Automaticity Industries C/o. Abishak Industrect by its Proprietor M.RajaGowandr Mohanraj, Sipcot Hosur.	Tr.K.Ananda Kumar Vs. Nil	10.03.2020	03.02.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 102/2020	Andhra Bank having its branch office at Hosur Represented by its Branch Manager, Mr.G.Abhishek, S/o.Mr.G.Prabhakar David, //Vs.// 1.M/s.M.R.Automobiles, Res.by its Prop.R.Prabhakar 2.R.Prabhakar,S/o.Ramakrishnappa, Prop. Of M/s.M.R.Automobiles Nothikuppam, Hosur	Tr. K. Velayudam Vs. Nil	24.03.2020	13.01.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 103/2020	Andhra Bank having its branch Office at Hosur represented by its Branch Manager, Mr.G.Abhishek,	Tr. K. Velayudam Vs.	24.03.2020	29.01.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				S/o.Mr.G.Prabhakar David //Vs.// 1.M/s.Sri Manjunatha Hardware & Paints, Rep.by its Prop.K.Manjunatha, Bagalur Road, Hosur 2.K.Manjunatha, S/o.Kemparao, Prop.of M/s.Sri Manjunatha Hardware & Paints, Kumbalam, Krishnagiri dt.	Nil		
	Additional District Court, Hosur	Krishnagiri	OS.No 110/2020	Hosur COIR Foams Pvt. Ltd. Rep. by its Manager (Account and finance) Mr.M.V.R.K.Kishore S/o. M.V.Jaganmohan Rao, Sipcot industrial East, Hosur. //Vs.// Mrs.Ankita Mishra Proprietor M/s.Gayathiri Emporium, Narayana Street, Leelamahal road, Vishakapatnam.	Tr.M.S.Tamil Nathan Vs. Nil	06.06.2020	19.01.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 111/2020	Bank of India, having its head Office Res. by its consituent Attorney Mr.T.Sivakumar, S/o. Thandavan at M.M.Reddy complex old Bangalore road, Hosur. //Vs.// 1.M/s.Easik Kumaran Auto Pats, Rep. by its Proprietor S.Jansi Rani Rajeshwari layout, Sipcot, Hosur. 2.S.Jansi Rani W/o. Rathinam Bharathi Nagar, Mookandapalli, Hosur	Tr. K. Velayudam Vs. Nil	06.06.2020	02.02.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 112/2020	Andhra Bank Having its Branch Office at Hosur. Rep. by its Branch Managaer Mr.G.Adhishek S/o. Prabhakar David //Vs.//	Tr. K. Velayudam Vs. Nil	06.06.2020	18.01.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Mr.H.Mahaboob Khan, So. Hassan khan, Thorrappalli vill. Penandapalli post, Hosur. 2.M.Govinda Reddy Alasapalli vill. Hosur			
	Additional District Court, Hosur	Krishnagiri	Os.No 114/2020	Bank of India Having its head Office at Mumbai, Rep. by its Mr.T.Sivakumar S/o. S.Thandvan, MM Reddy complex old Bangalore road, Hosur. //Vs.// 1.M/s.Ganesh Engineering Rep. by it Prop. U.Muthu Kumar Office at Kamaraj Nagar, Sipcot, Hosur. 2.U.Muthu Kumar S/o. Uthandyapillai, Kudiyana street, Muthal kattalai, Pandurangapuram, Kumbakonam	Tr. K. Velayudam Vs. Nil	06.06.2020	22.01.2021
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	COS/2/2020	Vishnu Sudha Textiles Rep by its Sole Properties TSudha Rep by her Power Agent VRajagopalan Vs M/sKMS and	Dakshinamoorthy.L(P),	05-06-2018	19-01-2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Company Rep by its Proprietor KBabu			
	The Principal District Judge	Namakkal	COS/3/2020	SSV Feeds rep by its Managing Partner Vs Mani Poultry Farm rep by its Proprietor SMMani and another	Raghu.T.V(P),	19-06-2018	11-01-2021
	The Principal District Judge	Namakkal	COS/5/2020	Harin Feeds by its Manager MSenthilkumar Vs Paramasivam Poultry Farm by its Manager Paramasivam	Shanmugam.K(P), Yoganathan.S(R),	21-08-2018	22-01-2021
	The Principal District Judge	Namakkal	COS/6/2020	PePe Feeds by its Managing Partner PTamilarasan Vs Perianna gounder and 8 others	Shanmugam.K(P),	18-12-2018	18-01-2021
	The Principal District Judge	Namakkal	COS/7/2020	NPA Foods and feeds by rep Patner of Velusamy Vs Maruthappan	Rajasekaran.T(P),	19-12-2018	02-02-2021
	The Principal District Judge	Namakkal	COS/10/2020	Senthamil Finance by its Managing partner Vs Valarmathi and 2 others	Balakrishnan.R(P), Chinnusamy.R(R),	18-01-2019	22-01-2021
	The Principal District Judge	Namakkal	COS/11/2020	RDomnic Xavier Vs Fues Gupta M/sInnovittil church	Raju.L(P),	18-01-2019	28-01-2021
	The Principal District Judge	Namakkal	COS/12/2020	Mahindra Feeds and Foods by its partner Palanisamy Vs Selvaraj	Shanmugam.K(P),	02-03-2019	11-01-2021
	The Principal District Judge	Namakkal	COS/15/2020	Saranya Spinning Mills Pvt Ltd rep by Technical Director Ashokkumar Vs Om sakthi Textiles rep by Properitor Arthanarisamy	Shanmugam.K(P), Arthanari.K(R),	21-03-2019	29-01-2021
	The Principal District Judge	Namakkal	COS/16/2020	Sri Kumaran Finance by Managing Director MGanesan Vs Sasikala and 2 others	Murugesan.J.K(P),	04-04-2019	18-01-2021
	The Principal District Judge	Namakkal	COS/17/2020	Sree amman Finance Rep by its Managing partner RGanesan Vs Kumaresan	Palanisamy. T.M.(P), Ravi.M(R),	25-04-2019	22-01-2021
	The Principal District Judge	Namakkal	COS/20/2020	Sri Lakshmi Finance by its Partner PKrishnamoorthi Vs PELango and another	Krishnamoorthy.T.V(P),	30-04-2019	07-01-2021
	The Principal District Judge	Namakkal	COS/25/2020	Mahendira feeds and foods by its Managing Partner Palanisamy Vs MuthuKumar	Shanmugam.K(P),	19-08-2019	11-01-2021
	The Principal District Judge	Namakkal	COS/24/2020	Indian over seas bank Vs KRKala	Shanmugham.S.A(P), Udhaya kumar.K(R),	19-08-2019	25-01-2021
	The Principal District Judge	Namakkal	COS/23/2020	Syndicate bank Pallipalayam Branch Vs JKavinkumar	Shanmugham.S.A(P),	19-08-2019	07-01-2021

Form 5

List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS/27/2020	NPA Foods and Feeds by its Managing Partner Velusamy Vs Kandasamy	Shanmugam.K(P), Johnedwin.F(R),	21-08-2019	11-01-2021
	The Principal District Judge	Namakkal	COS/28/2020	Syndicate bank NPudupatti Branch Rep by its Branch Manager Vs Pillaiyaraj and another	Anbazhagan.P(P),	10-09-2019	08-01-2021
	The Principal District Judge	Namakkal	COS/29/2020	Syndicate bank NPudupatti Brach REp by its Branch Manager Vs VMMadhuranthagai and another	Anbazhagan.P(P),	10-09-2019	22-01-2021
	The Principal District Judge	Namakkal	COS/30/2020	RDinesh Vs Gautham Kanunga	Arthanari.K(P),	04-10-2019	08-01-2021
	The Principal District Judge	Namakkal	COS/34/2020	Mahendra Feeds and Foods by its Managing Director Palanisamy Vs Nallaiyan	Shanmugam.K(P),	02-01-2020	20-01-2021
	The Principal District Judge	Namakkal	COS/35/2020	M/S Palls Association by Owner Radhakrishnan Vs KMS Poultry Parm rep by its Latha @ Krishnalatha	SureshKumar.P(P),	03-01-2020	22-01-2021
	The Principal District Judge	Namakkal	COS/36/2020	Harin Feeds by its Owner MSenthilkumar Vs Chinnusamy	Shanmugam.K(P), Tamilselvan.R(R),	07-01-2020	20-01-2021
	The Principal District Judge	Namakkal	COS/37/2020	Harin Feeds by its owner MSenthilkumar Vs Sengottuvel	Shanmugam.K(P), Kannan.C(R),	07-01-2020	20-01-2021
	The Principal District Judge	Namakkal	COS/38/2020	Selvaraj Vs United India Insurance company Ltd by its branch manager	Shanmugam.K(P),	07-01-2020	19-01-2021
	The Principal District Judge	Namakkal	COS/39/2020	Subramani Vs RSR Feeds by its Managing Partner Duraisamy and 5 others	Shanmugam.K(P),	08-01-2020	08-01-2021
	The Principal District Judge	Namakkal	COS/40/2020	M/sVictory Spinning Private Ltd by its Director TBalachandran Vs M/sRitham Fibrarics and another	Paraneedharan.C(P), Palanisamy. K.K(R),	21-01-2020	04-01-2021
	The Principal District Judge	Namakkal	COS/41/2020	M/sVadivel Textiles rep by its Prop PVadivel Vs M/sSri Vaari Fabrics rep by its prop Sselvan	Gunasekaran.P.M(P),	29-01-2020	20-01-2021
	The Principal District Judge	Namakkal	COS/42/2020	Canara Bank Namakkal Branch by its Manager Vs KalaivaniK	Vinoth.S(P),	30-01-2020	08-01-2021
	The Principal District Judge	Namakkal	COS/43/2020	M/sGlobalvet Enterprises by its Owner RGeetharanjani Vs KMS Poultry Farm Latha @ Krishnalatha	Suresh Kumar.P(P),	05-02-2020	20-01-2021
	The Principal District Judge	Namakkal	COS/45/2020	Sri Aruljothi murugan Fianance by its Managing Partner KMthusamy Vs	Chinnusamy.R(P),	12-03-2020	05-01-2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				SMuthukumaran			
	The Principal District Judge	Namakkal	COS/44/2020	Sri Sivaganga Capitals by its Managing Partner KGanesan Vs BVijayasarathi and 2 others	Chinnusamy.R(P),	12-03-2020	07-01-2021
	The Principal District Judge	Namakkal	COS/47/2020	Vijaya Bank (Bank of Baradoa) Rasipuram rep by its Branch Manager Vs VTex rep by its proprieter Jayakumar and 2 others	Satthivel.A(P),	11-06-2020	05-01-2021
	The Principal District Judge	Namakkal	COS/48/2020	Dhanlaxmi Bank ltd Vs Arun and another	Anbazhagan.P(P),	17-06-2020	03-02-2021
	The Principal District Judge	Namakkal	COS/49/2020	Mahendran Feeds Foods by its managing director Palanisamy Power Egent Mohan Vs Poongodi	Shanmugam.K(P),	29-06-2020	28-01-2021
	The Principal District Judge	Namakkal	COS/50/2020	Hain Feeds by its Owner MSenthilkumar by power Agent PSellamuthu Vs Rajagopal	Shanmugam.K(P),	07-07-2020	04-01-2021
	The Principal District Judge	Namakkal	COS/51/2020	M/sLogical Agri Business India Private Limited rep by its Managing Director Vs M/sSri Lakshmi Narasimha Poultry Farm Pvt ltdrep by its Managing Director MrKalidindi and 4 othe	Shanmugam.K(P),	29-07-2020	11-01-2021
	The Principal District Judge	Namakkal	COS/53/2020	Mahendran feeds and foods by rep partner palanisamy by rep agent MMohan Vs Senthikumar	Shanmugam.K(P), Vinoth.S(R),	19-08-2020	18-01-2021
	The Principal District Judge	Namakkal	COS/54/2020	Subashree Feeds by its Owner Umamaheswari Vs Palanivel	Shanmugam.K(P),	21-08-2020	19-01-2021
	The Principal District Judge	Namakkal	COS/56/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by power agent Tamilselvan Vs Kannan	Shanmugam.K(P),	16-10-2020	04-01-2021
	The Principal District Judge	Namakkal	COS/57/2020	Muthu poultry Egency by rep Managing partner thiyagarajan power Egent Tamilselvan Vs Subramani	Shanmugam.K(P),	16-10-2020	04-01-2021
	The Principal District Judge	Namakkal	COS/58/2020	Hari Feeds by its Owner M.Senthilkumar Vs R.V.S.Poultry Farm by owner Velappan	Shanmugam.K(P), Raghu.T.V(R),	08-10-2020	12-01-2021
	The Principal District Judge	Namakkal	COS/59/2020	Harin Feeds by Manager M.Senthilkumar Vs Krishnaveni Poultry Farm by its Manager Periasamy	Shanmugam.K(P), Krishnan.P(R),	30-09-2020	12-01-2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS 60/2020	Mahindra Feeds and Foods By its Managing Partner Palanisamy by Power Agent	K.Shanmugam	30-11-2020	10-02-2021
	The Principal District Judge	Namakkal	COS 61/2020	Harin Feeds by its Manager M.Senthilkumar Vs K.B.S.Poultry Farm by its Manager Poopathi	K.Shanmugam	30-11-2020	08-01-2021
	The Principal District Judge	Namakkal	COS 62/2020	Harin Feeds by its owner M.Senthilkumar Vs Thulasi Poultry Farm by its owner Arul	K.Shanmugam	30-11-2020	07-01-2021
	The Principal District Judge	Namakkal	COS 63/2020	Harin Feeds by its Owner M.Senthilkumar Vs Jeyavel	K.Shanmugam	30-11-2020	04-01-2021
	The Principal District Judge	Namakkal	COS 64/2020	Dhanabaagayam Spinners Private Ltd,Rep by its M.Dhanasekar Vs Leelavathi Textile Traders rep by its proprietor Sukumar	K.Shanmugam	30-11-2020	18-01-2021
	The Principal District Judge	Namakkal	COS 65/2020	Harin feeds by its OwnerMSenthilkumar power Egent PSellamuthu Vs Jayaraman	Shanmugam.K(P),	05-12-2020	11-01-2021
	The Principal District Judge	Namakkal	COS 66/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan Power Agent Tamilselvan Vs Shanmugavadivu	Shanmugam.K(P),	09-12-2020	11-01-2021
	The Principal District Judge	Namakkal	COS 67/2020	M/sHMTextiles Private Ltd rep by its Director MrKishore MSethia Vs M/sJaihind Spinning Mills Ltd rep by its Director PMRamakrishnan and another	Ramasamy.R(P),	14-12-2020	25-01-2021
	The Principal District Judge	Namakkal	COS 68/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by Power Agent Thamilselvan Vs Palanisamy	Shanmugam.K(P),	17-12-2020	19-01-2021
15	District Court Udhagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukkottai	OS 71/18	Subaithabegam Vs Balasubramanian	M.Jeyanthan	28.04.2018	6.1.2021
	The Principal District Court	Pudukkottai	OS 43/20	Canara Bank, Pudukkottai Branch VS K.Rajendran	S.Dhananjeya Ramachandran	10.06.2020	6.1.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Court	Pudukkottai	OS 1/2020	Allahabad Bank VS VKM Fiber Industry and others	D.Dhanapal	02.01.2020	28.01.2020
	The Principal District Court	Pudukkottai	OS 78/16	N.Periyakaruppan VS S.Saminathan	M.Veerappan	30.11.2016	25.1.2021
	The Principal District Court	Pudukkottai	OS 135/19	Oriental bank of Commerce VS Ramu	Kasirajan	26.12.2019	27.01.2021
	The Principal District Court	Pudukkottai	OS 34/18	S.Sultan Mohaiyadeen VS M.Mohammed Frook	G.RAmalingm	22.06.2018	28.01.2020
	The Principal District Court	Pudukkottai	OS 64/18	i) Gulgarini ii) Abdul Rahman Vs Rahamath Nisa and 8 others	K.Anbazhahan	07.09.2018	329.1.2020
	Principal Subordinate Court Pudukkottai	Pudukkottai	OS 77/15	Corpration Bank Vs. N. Shankar	.P. Jawaher	18.02.2015	01.12.2020
	Principal Subordinate Court Pudukkottai	Pudukkottai	O.S. 451/17	Canarabank Thirumayam Branch Vs R. Vasanthi	S. Dhananjaya Ramachandran	04.10.2017	07.12.2020
	Principal Subordinate Court Pudukkottai	Pudukkottai	O.s. 305/2010	S. Nagarajan Vs. Dhanam Meenakhi & other	S. SivaJothi	01.09.2010	03.03.2021
	Principal Subordinate Court Pudukkottai	Pudukkottai	O.S. 533/2017	Canara Bank Thirumayam Branch Vs. K. Karuppaiah	S. Dhananjaya Ramachandran	13.12.17	18.01.2021
	Principal Subordinate Court Pudukkottai	Pudukkottai	O.S.381/2015	Canara Bank Thirumayam Vs. U. Palanisamy	S. Meyappan	24.08.15	09.01.2021
	Principal Subordinate Court Pudukkottai	Pudukkottai	O.S.231/2018	State Bank of India Main Branch Pudukkottai Vs. Pandiselvi	T. Kannadasan	26.07.20	12.01.2021
	Principal Subordinate Court	Pudukkottai	O.S. 171/2018	UCO Bank Pudukkottai Branch Vs. K. Palanisamy	S. M Kumar	21.06.18	05.01.2021
	Principal Subordinate Court	Pudukkottai	O.S.125/2014	State Bank of India Main Branch Thanjavour vs. K. Perumal and other	S.Muthaiyan	24.03.2014	02.03.2021
	Principal Subordinate Court	Pudukkottai	O.S. 201/2016	Union Bank of India. Pudukkottai Vs. Rajendran	K. Narayanan	20.06.2016	02.03.2021
	Principal Subordinate Court	Pudukkottai	O.S.279/17	Canara Bank Thirumayam Branch Vs. Rengasamy	S. Dhananjaya Ramachandran	15.06.2017	09.01.2021
	Principal Subordinate Court	Pudukkottai	O.S. 449/17	canara Bank Thirumayam Branch Vs A. annadurai	S. Dhananjaya Ramachandran	03.10.17	6.1.2021
	Principal Subordinate Court	Pudukkottai	O.S. 87/16	canara Bank Thirumayam Branch Vs . A. Chellaiah	M. Veerappan	10.03.16	05.01.2021
	Principal Subordinate Court	Pudukkottai	O.S.273/17	Canara Bank Thirumayam Branch Vs .R. Muthu	S. Dhananjaya Ramachandran	14.06.17	18.01.2021
	Principal Subordinate	Pudukkottai	O.S.205/18	R. Ravindran Vs. Namachivayam	S. Sagadevan	09.07.18	01.03.2021

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List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Court						
	Principal Subordinate Court	Pudukkottai	O.S.25/18	Canara Bank Thirumayam Branch Vs. A. Sangeli	S. Dhananjaya Ramachandran	30.01.18	01.02.2021
	Principal Subordinate Court	Pudukkottai	O.S. 303/18	Veerammal Vs. Muthu @ Eenamuthu	K. Kulanthivel	03.09.189	202.02.2021
	Principal Subordinate Court	Pudukkottai	O.S.275/17	canara Bank Thirumayam Branch Vs S. Kannan	S. Dhananjaya Ramachandran	14.06.17	09.03.2021
	Principal Subordinate Court	Pudukkottai	O.S.399/18	IOB Pudukkottai Vs. P.P. Sampathkura and others	K. Narayanan	26.11.2018	12.01.2021
	Principal Subordinate Court	Pudukkottai	O.S.171/19	Lakshmi Vilas Bank Pudukkottai Branch, Vs. S. Thirumeni & 2 others	M. Veerappan	30.04.19	04.1.2021
	Principal Subordinate Court	Pudukkottai	O.S. 31/19	M. Nadanam Vs. A. Amutha	C. Thirumoorthy	13.02.19	15.03.2021
	Principal Subordinate Court	Pudukkottai	O.S.475/19	Canara Bank Pudukkottai Vs. A. Muthu Rangiyam	S. Dhananjaya Ramachandran	26.11.19	04.01.2021
	Principal Subordinate Court	Pudukkottai	O.S. 47/19	S. Veerasaamy VS. Nasimabeegam & 7 others	K. Narayanan	25.02.19	09.02.2021
	Principal Subordinate Court	Pudukkottai	O.S. 217/19	Indian Overseas Bank N arthamalai Branch vs Navaneethakrishnan	G. Nangai	12.06.20	09.02.2021
	Principal Subordinate Court	Pudukkottai	O.S. 359/19	Soosainathan Vs . Senthil & others	Solai Methaiah	24.09.19	15.03.2021
	Principal Subordinate Court	Pudukkottai	O.S. 127/19	S. Balasubramaniam Vs. VG. kannan @ Thamarai kannan	P.M. Shek Dhivan	05.4.19	08.02.2021
	Principal Subordinate Court	Pudukkottai	O.S. 149/19	Veerasekaran Vs. Ravichandran	T. Palaninathan	23.04.19	09.02.2021
	Principal Subordinate Court	Pudukkottai	O.S. 75/19	Canara Bank Pudukkottai VS. S. Ravikumar & another	S. Dhananjaya Ramachandran	08.03.19	22.02.2021
	Principal Subordinate Court	Pudukkottai	O.S. 227/19	A.Palaniappan V.s. C. Elangoven	P. Balamurugan	24.06.19	12.01.2021
	The Additional Sub Court	Pudukkottai	OS 258/2002	Rajamanikam Vs Sethurajan Chrttiar	VS.Bathrinath Vs Mohamed	19.11.2002	1.03.2021
	The Additional Sub Court	Pudukkottai	OS 180/2009	A/M Muthumariammal Temple,Narthamalai Vs Karippaiah and others	S.Rajaathmoolam Vs S.Mutrhukumar	09.10.2009	04.01.2021
	The Additional Sub Court	Pudukkottai	OS 410/2010	Br.Manager TMB, Pudukkottai Vs Amusu and others	K.Shanmugam	26.11.2010	25.02.2021
	Sub Court, Aranthangi	Pudukkottai	OS 49/19	The karur Vysya Bank Ltd., Rep by its Branch Manager, Aranthangi Vs	Thiru.B.Venkatesan Vs Thiru.A.M.Shanmuga sundaram	25.07.2019	06.01.2021

Form 5

List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Muthukrishnan			
	The Mahila Court	Pudukkottai	OS 74/19	i)P..Venkata Subbu ii)V.Subhassree VS R.R. Srinivasan and 2 another	Thiru.S.Chockalingam	19.08.2019	06.01.2021
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court, Theni	Theni	87/19	Petitioner name: Shri Amsapriya Store (Through Proprietor S. Sudhakar) Respondent Name : 1) T.Gurusamy Nadar and Sons Maligai, Rep. by Managing Partener G.Vijayakumar Babu and another 2) G. Vijayakumar Babu	Amarnathbabau.R.N.S/Anburaj.A	13.11.2019	04.12.2020
	Principal District Court, Theni	Theni	87/20	Petitioner name: Theni Guru Krishna Textiles Mills (p) Ltd, Rep. by its Managing Director T.K. Ponraj Respondents name: 1) M/s. Vel Textile, Rep. by its Managing Partner Kalai 2) Kalai 3) M/s Dharshin Fabriks, Rep. by its Properitor Jeyapaul	Guru.Rathakrishnan.G	29.06.2020	14.12.2020 21.12.2020
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal Subordinate Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PDJ	PUDUCHERRY	134/2019	M/s. Grace Infrastructure P. Ltd Vs M/s. Ultramax Hydrojet Pvt. Limited	Mr. Rajaprakash Vs Senthil Narayanan	21.06.2019	11.12.2020
	PDJ	PUDUCHERRY	83/2020	M/s. Prashanth Properties Pvt. Ltd., Rep. by its M.D., Premraja Vs 1) Om Ganeshaya Food and Beverages	Mr. L. Sathish Vs Mr. P. Natarajan	08.07.2020	11.12.2020 18.12.2020

Form 5**List of cases in which Case Management Hearing was held during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Pvt. Ltd., Rep. by its Director, Sumit Shital 2) Shreem Food and Beverages rp by Partner Mrs. Shreedevi Chandrasekaran			
	PDJ	PUDUCHERRY	31/2020	Everest Travels, rep. by its Properietor Ahamed Bahahudheen Vs The General Manager (MM), Oil and Natural Gas Corporation Ltd.,	Mr. Jayakandhan	23.09.2020	07.12.2020 23.12.2020
	PDJ	PUDUCHERRY	32/2020	Radhika Pandian Vs Shri ram City Union Finance Company Ltd., rep by Branch Manager	Mr. Selvaganapathy	23.09.2020	07.12.2020 23.12.2020
	PDJ	PUDUCHERRY	33/2020	1. Ayesha Banu 2. Mohamed Thamimual Ansari 3. Saburan Jameela Alias Yasmin Banu Vs HDB Financial Services Ltd.,	Mr. Veerapandian Mr. Thiruvengadam	23.09.2020	07.12.2020 23.12.2020
	PDJ	PUDUCHERRY	34/2020	Pioneer Power Limited rep by its Director Mr. K.R. Ganti Vs Oil and Natural Gas Corporation Ltd., Karnataka Bank	Mrs. Radha	23.09.2020	07.12.2020 23.12.2020
	PDJ	PUDUCHERRY	35/2020	Sai Regency Power Corporation Private Ltd., rep by R. Kumaravelu Vs Oil and Natural Gas Corporation Ltd., Punjab National Bank	Mrs. Radha	23.09.2020	07.12.2020 23.12.2020

**DECEMBER 2020
SUBORDINATE COURTS**

Form 6

Contested commercial cases disposed during the month of December 2020

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 2/20	Punjab National Bank, Erswhile Oriental Bank of Commerce Anna Salai, Chennai, Rep. by its Power of Attorney agent Chief Manager Mr. M. Velayudham – Plaintiff -VS- 1. M/s. Cheers	M/s. Anand Jain Rahul Jain	27.07.2020	Yes	01.12.2020	127	Dismissed as withdrawn (Settled)	--	--	Sec.2(1)(c)(i), 3 & First Provision of Section 7 of the Commercial Courts Act, 2015

**DECEMBER 2020
SUBORDINATE COURTS**

Form 7

Summary of Commercial Cases during the month of December 2020

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Principal District Court	Ariyalur	0	0	0	0
		Ariyalur Total	0	0	0	0
2	Principal City Civil Court	Chennai	6	1	1	6
		Chennai Total	6	1	1	6
3	Prl. District Court, CBE.	Coimbatore	152	7	1	158
	I Addl. District Court, CBE	Coimbatore	10	0	0	10
	III Addl. Dist. Court, CBE	Coimbatore	26	0	0	26
	IV Addl. Dist. Court, CBE	Coimbatore	35	0	0	35
	V Addl. Dist. Court, CBE	Coimbatore	34	0	0	34
		Coimbatore Total	257	7	1	263
4	Principal District and Sessions Court, Cuddalore	Cuddalore	6	0	0	6
	All other Courts	Cuddalore	0	0	0	0
		Cuddalore Total	6	0	0	6
5	Principal District Court, Dharmapuri.	Dharmapuri	11	0	0	11
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	0	0	0	0
		Dharmapuri Total	11	0	0	11
6	Principal District Court, Dindigul	Dindigul	63	6	1	68
		Dindigul Total	63	6	1	68
7	Principal District Court, Erode	Erode	32	0	1	31
	I Additional District Court, Erode	Erode	1	0	0	1
	II Additional District Court, Erode	Erode	2	0	2	0
	III Additional District Court, Gobichettipalayam	Erode	0	0	0	0
	IV Additional District Court, Bhavani.	Erode	0	0	0	0
	Principal Subordinate Court, Erode	Erode	18	0	0	18
	I Additional Subordinate Court, Erode	Erode	13	0	0	13
	II Additional Subordinate Court, Erode	Erode	4	0	0	4
	Sub Court, Gobichettipalayam	Erode	1	0	0	1
		Erode Total	71	0	3	68
8	Principal District Court, Chengalpattu	Kancheepuram	41	1	0	42
		Kancheepuram	41	1	0	42

Form 7

Summary of Commercial Cases during the month of December 2020

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
		Total				
9	Principal District Court	Kanniya Kumari	31	2	0	33
		Kanniya Kumari Total	31	2	0	33
10	Principal District Court	Karur	5	0	0	5
		Karur Total	5	0	0	5
11	Principal District Court, Krishnagiri	Krishnagiri	3	0	0	3
	Additional District Court, Krishnagiri	Krishnagiri	1	0	0	1
	Additional District Court, Hosur.	Krishnagiri	41	0	0	41
		Krishnagiri Total	45	0	0	45
12	Prl. Dist. & Sessions Court	Madurai	38	8	0	46
	I Addl. Dist. & Sessions Court	Madurai	2	0	0	2
	I Addl. Sub Court	Madurai	3	0	0	3
	II Addl. Sub Court	Madurai	2	0	0	2
		Madurai Total	45	8	0	53
13	District Court, Nagapattinam	Nagapattinam	0	0	0	0
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	0	0	0	0
	Additional District Court, Mayiladuthurai	Nagapattinam	0	0	0	0
	Sub Court, Nagapattinam	Nagapattinam	0	0	0	0
	Principal Sub Court, Mayiladuthurai	Nagapattinam	0	0	0	0
	Additional Sub Court, Mayiladuthurai	Nagapattinam	0	0	0	0
		Nagapattinam Total	0	0	0	0
14	The Principal District Judge	Namakkal	50	4	3	51
		Namakkal Total	50	4	3	51
15	District Court Udthagamandalam, Nilgiris	Nilgiris	2	0	0	2
	District Court Udthagamandalam, Nilgiris	Nilgiris	1	0	0	1
		Nilgiris Total	3	0	0	3
16	Principal District Court	Perambalur	0	0	0	0
	Mahila Court	Perambalur	0	0	0	0
	Sub Court	Perambalur	0	0	0	0
		Perambalur Total	0	0	0	0
17	The Principal District Court	Pudukottai	7	0	0	7
	The Mahila Court	Pudukottai	1	0	0	1
	The Principal Sub Court	Pudukottai	28	0	0	28

Form 7

Summary of Commercial Cases during the month of December 2020

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	The Additional Sub Court	Pudukottai	44	0	0	44
	The Additional District Court	Pudukottai	7	0	0	7
	The Sub Court, Aranthangi	Pudukottai	2	0	1	1
		Pudukottai Total	89	0	1	88
18	Principal District Court	Ramanathapuram	1	0	0	1
		Ramanathapuram Total	1	0	0	1
19	Principal District Court, Salem.	Salem	81	7	0	88
		Salem Total	81	7	0	88
20	Principal District and Sessions Court	Sivagangai	0	0	0	0
		Sivagangai Total	0	0	0	0
21	Prl. District Court	Thanjavur	52	5	0	57
	III Additional District Judge, Pattukkottai.	Thanjavur	2	0	0	2
		Thanjavur Total	54	5	0	59
22	Principal District Court	Theni	2	0	0	2
		Theni Total	2	0	0	2
23	Principal District Court, Thoothukudi	Thoothukudi	25	0	0	25
		Thoothukudi Total	25	0	0	25
24	Principal District Court	Tiruchirappalli	22	1	0	23
	II Additional District Court	Tiruchirappalli	0	0	0	0
		Tiruchirappalli Total	22	1	0	23
25	Principal District Court	Tirunelveli	18	0	0	18
		Tirunelveli Total	18	0	0	18
26	Principal District Court, Tiruppur	Tiruppur	20	0	0	20
	I Additional District Court, Tiruppur	Tiruppur	53	0	1	52
	II Additional District Court, Tiruppur	Tiruppur	22	0	0	22
	Principal Sub Court, Tiruppur	Tiruppur	95	0	0	95
	Additional Sub Court, Tiruppur	Tiruppur	72	2	0	74
	Sub Court, Udumalpet	Tiruppur	8	0	0	8
	Sub Court, Avinashi	Tiruppur	13	0	0	13
		Tiruppur Total	283	2	1	284
27	Principal District Court, Tiruvallur	Tiruvallur	10	2	0	12
	The I Additional District and Sessions Court,	Tiruvallur	12	0	0	12

Form 7

Summary of Commercial Cases during the month of December 2020

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	Tiruvallur.					
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	13	0	0	13
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	4	0	0	4
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	4	0	0	4
	The Sub Court, Tiruvallur.	Tiruvallur	23	0	0	23
	The Sub Court, Poonamallee.	Tiruvallur	1	0	0	1
	The Sub Court, Tiruttani.	Tiruvallur	59	0	0	59
		Tiruvallur Total	126	2	0	128
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	7	0	0	7
	Additional District Court (FTC), Arni	Tiruvannamalai	0	0	0	0
		Tiruvannamalai Total	7	0	0	7
29	Principal District Court	Tiruvarur	5	1	0	6
		Tiruvarur Total	5	1	0	6
30	Principal District Court, Vellore	Vellore	20	0	0	20
	II Additional District Court, Ranipet	Vellore	2	0	0	2
		Vellore Total	22	0	0	22
31	Principal District Court	Villupuram	0	0	0	0
		Villupuram Total	0	0	0	0
32	Principal District Court, Srivilliputtur	Virudhunagar	24	4	1	27
	Sub Court, Sivakasi	Virudhunagar	33	1	0	34
		Virudhunagar Total	57	5	1	61
		Tamil Nadu Total	1426	52	12	1466
33	PDJ	Puducherry	14	1	0	15
		Puducherry Total	14	1	0	15
		Grand Total	1440	53	12	1481